

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:54
ANSWERED ON:05.12.2013
IMPLEMENTATION OF SACHAR COMMITTEE REPORT
Biju Shri P. K.;Ray Shri Saugata

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether it is a fact that some States have not implemented the Sachar Committee report;
- (b) if so, the details thereof and the reasons therefor;
- (c) the action taken by the Union Government in this regard;
- (d) whether the Government has formed any panel in the name of Post-Sachar Evaluation Committee;
- (e) if so, the details and objectives thereof;
- (f) whether the said committee is facing any financial constraints for its functioning; and
- (g) if so, the details thereof along with the steps taken by the Government in this regard?

Answer

MINISTER OF MINORITY AFFAIRS (SHRI K. RAHMAN KHAN)

(a) to (c) The Government has decided to implement the recommendations of the Sachar Committee by the concerned Ministries/ Departments through their various programmes/ schemes. These programmes/ schemes for welfare of minorities are implemented in all the States/ Union Territories of the country.

(d) & (e) The Government has constituted a Committee under the Chairmanship of Professor Amitabh Kundu, Centre for the Study of Regional Development, Jawaharlal Nehru University, New Delhi to evaluate the process of implementation of Sachar Committee Report and the Prime Minister's New 15 Point Programme to assess the outcome of programmes being implemented by the Ministry of Minority Affairs and other Ministries and to recommend corrective measures.

(f) No, Madam.

(g) Does not arise.